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Date : 30.12.1988.

Mr. M. M. Sudame, Advocate appears for the applicant.

Mr. P. R. Pai, Advocate appears for the Respondents.

By consent adjourned to 9/2/1989 for reply and further directions.

No notice to either side.

Dy. Registrar.

Date : 9/2/1989

Mr. Mohan Sudame, Advocate appears for the applicant.

Mr. B. T. Bhalerao, Head Clerk, from D.R.M.'s Office, Central Rly., Bombay is present on behalf of the Respondents.

By consent adjourned to 21/2/1989 for reply and further directions.

No notice to either side.

Dy. Registrar.

Date : 21.2.1989.

Mr. M. M. Sudame, for the applicant. Mr. S. K. Nair, Law Assistant from D.R.M.'s Office, Central Railway, Bombay is present on behalf of the respondents.

By consent adjourned to 4th April 1989 for reply and further directions.

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